

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Kishore Kumar, J.M.-cum-P.M. (J.J.B.), Bokaro.
2. Ms. Shristi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
3. Ms. Rashmi Agrawal, S.D.J.M.-cum-Judge I/c, Bokaro (Bermo at Tenughat).
4. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chaibasa.
5. Mr. Ankit Kumar Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Chaibasa (Chakradharpur).
6. Mr. Edith Horo, J.M.-cum-P.M. (J.J.B.), Chatra.
7. Mr. Prashant Singh, J.M.-cum-Judge I/c, Chatra.
8. Mr. Nirbhay Prakash, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Daltonganj (U.O.T.).
9. Mr. Pragyesh Nigam, Railway Judicial Magistrate, Daltonganj
10. Ms. Rojleena Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
11. Mr. Pratik Ranjan, J.M.-cum-Judge I/c, Deoghar.
12. Mr. Julian Anand Toppo, Railway Judicial Magistrate, Deoghar (Madhupur).
13. Ms. Suchita Nidhi Tigga, S.D.J.M., Deoghar (Madhupur).
14. Ms. Nutan Ekka, J.M.-cum-P.M. (J.J.B.), Dhanbad.
15. Mr. Rishi Kumar, Addl. Railway Judicial Magistrate, Dhanbad.
16. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad (U.O.T.).
17. Mr. Vivek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
18. Ms. Saquia Kausar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad (U.O.T.).
19. Ms. Anamika Kachhap, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
20. Ms. Megha Priyanka Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
21. Mr. Aditya, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Dumka.
22. Ms. Neha Jha, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J.B.), Dumka(U.O.P.).
23. Mr. Abhinav Tripathi, Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
24. Ms. Mahendra Pandit, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.
25. Mr. Shailendra Kumar Napit, J.M.-cum-Judge I/c, Garhwa (Nagar Untari).
26. Ms. Mosrat Ziya Tara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
27. Ms. Babita Mittal, J.M.-cum-P.M. (J.J.B.), Giridih.
28. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
29. Ms. Sakshi Srivastava, Civil Judge (Jr. Div.)-cum-J.M., Giridih.
30. Ms. Ruby, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
31. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
32. Mr. Md. Danish Nawaz, J.M.-cum-Judge I/c, Giridih.
33. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.B.), Godda.
34. Ms. Anupriya Sanga, S.D.J.M., Godda.
35. Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
36. Ms. Sweta Soni, Addl. Civil Judge (Jr. Div.)-cum-J.M., Gumla.
37. Mr. Zaved Khan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh (U.O.T.).
38. Ms. Kaveri Kumari, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Hazaribagh.
39. Ms. Juhi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
40. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh (U.O.T.).
41. Ms. Kriti Kumari Burnwal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
42. Ms. Puja Kumari Lal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
43. Mr. Vikash Kumar Bhagat, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
44. Mr. Sidhant Tigga, J.M.-cum-Judge I/c, Jamshedpur.
45. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
46. Mr. Amit Akash Sinha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Khunti (U.O.T.).
47. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M. (J.J.B.), Koderma.
48. Ms. Shivangi Priya, J.M.-cum-Judge I/c, Koderma.
49. Ms. Namita Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
50. Mr. Pranav Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.), Latehar.

51. Ms. Jaya Smita Kujur, J.M-cum- P.M. (J.J.B.), Lohardaga.
52. Mr. Sadish Ujwal Beck, S.D.J.M.-cum-P.M. (J.J.B.), Pakur.
53. Ms. Ayesha Singh Sardar, Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
54. Mr. Bijai Kumar Yadav, Railway Judicial Magistrate, Ranchi.
55. Ms. Ila Kandpal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
56. Ms. Divya Raghav, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
57. Mr. Numan Khan Azam, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
58. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Ranchi.
59. Ms. Rupam Smriti Topno, S.D.J.M., Ranchi.
60. Ms. Jenish Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
61. Mr. Tushar Anand, S.D.J.M.-cum- Judge I/c-cum-P.M. (J.J.B.), Sahebganj.
62. Mr. Sumit Kumar Verma, J.M., Sahebganj.
63. Ms. Mansi, J.M., Sahebganj (Rajmahal).
64. Mr. Ashish Agrawal, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Seraikella-Kharsawan.
65. Ms. Sumi Bina Horo, S.D.J.M., Simdega.

Sub.:- Nomination of Judicial Officers for attending Two days **Refresher Training Programme on Civil Laws (R-2) for Civil Judge (Jr. Div.) half of the cadre (2nd batch)**, scheduled to be held on 26th & 27th April, 2025 at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training Programme on Civil Laws (R-2) for Civil Judge (Jr. Div.) half of the cadre (2nd batch)**, scheduled to be held on 26th & 27th April, 2025 at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the training programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 1738 /Apptt.

Dated, Ranchi, the 09/04/2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 290/JAJ dated 02.04.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


09-4-25
Registrar (Administration)